

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF "WOLTERS KLUWER ELM SOLUTIONS PRIVATE LIMITED"

1.	NAME OF CORPORATE PERSON	WOLTERS KLUWER ELM SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	20/10/2009
3.	AUTHORITY UNDER WHICH CORPORATE PERSON INCORPORATED / REGISTERED	ROC-CHENNAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900TN2009PTC073283
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	REGISTERED OFFICE: GROUND, FIRST, SECOND AND THIRD FLOOR, RR TOWER I, T.V.K. INDUSTRIAL ESTATE, GUINDY, GUINDY INDUSTRIAL ESTATE, CHENNAI, CHENNAI CITY CORPORATION, TAMIL NADU, INDIA, 600032
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	March 02, 2026
7.	NAME, OFFICE ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	CS Nithya Pasupathy OLD NO: 28 (NEW NO: 10), 3 RD CROSS STREET, R.K.NAGAR, RAJA ANNAMALAI PURAM, CHENNAI, TAMIL NADU 600028, Email : nithya@prowiscorporate.com Telephone No. 9566033007 (REG NO. IBBI/IPA-002/IP-N00911/2020-2021/13144)
8.	LAST DATE FOR SUBMISSION OF CLAIMS	April 01, 2026

Notice is hereby given that the **WOLTERS KLUWER ELM SOLUTIONS PRIVATE LIMITED** has commenced voluntary liquidation on 2nd March, 2026

The stakeholders of **Wolters Kluwer ELM Solutions Private Limited** are hereby called upon to submit a proof of their claims, **on or before 1st April, 2026**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of the Liquidator:



Date: 06/03/2026
Place: Chennai

CS Nithya Pasupathy
REG NO. IBBI/IPA-002/IP-N00911/2020-2021/13144



ZONAL STRESSED ASSET RECOVERY BRANCH,
45, Moore Street, JBAS Building, 4th Floor, Chennai-600 001, India
Ph: 044 -23454 384 / 385 Email: ARMMAS@bankofbaroda.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

APPENDIX- IV-A [See proviso to Rule 6 (2) & 8 (6)]
E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 6 (2) & 8 (6) of the Security Interest (Enforcement) Rules, 2002.
Notice is hereby given to the public in general and in particular to the Borrower (s), Mortgagor (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, possession of which has been taken by the Authorised Officer of Bank of Baroda, Secured Creditor, will be sold on "As is where is", "As is what is", "Whatever there is" and "Without Recourse" basis for recovery of dues in below mentioned accounts/. The details of Borrower/s/ Mortgagor/ Guarantor/s/Secured Asset/s/Dues/Reserve Price/e-Auction date & Time, EMD and Bid Increase Amount are mentioned below:
Borrower/ Mortgagor: 1) Mr.Elumalai, S/o Sundaramoorthy, Co-Borrower: 2) Mrs.E.Kala, W/o Mr.Elumalai, Both are residing at: No.197, Jeyanthi Nagar, Karukku Ambattur, Chennai – 600053 Also at, No.108/8, S V Koil Street, Karukku Ambattur, Chennai – 600053.

Total Dues : Rs.44,27,895.53 as on 24-02-2026 + interest + applicable charges/expenses etc. thereon as per DRC No.136/2019 of DRT II Chennai	Status of Possession: PHYSICAL
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DESCRIPTION OF PROPERTIES: Land and building (Flat): All that piece and parcel of property bearing Plot No.224, Ganga Nagar, layout approval vide No. N.C.S. DTP M 87/373, comprised in Sy. Nos. 101/1, 102/1, 103, 104, 105, 123/2, 125, 126/1, situated at No.92, Sevapettai village, Thiruvallur Taluk & District. The plot lies in Patta No.315, and the New Sub-Division Survey No is 101/1 & 101/1B, bounded on the North by: Plot No.223, South by: Vacant land, East by : Vacant land, West by : 30 feet Wide Road Measuring East to West on Northern side 68 Feet and Southern side 73 Feet, North to South on Eastern side 32 Feet and Western side 35 Feet, In total extent of 2361 Sq.ft. undivided share of land measuring extent 342 Sq.ft., and flat bearing F3 in first floor, with super build up area of 840 Sq.ft. including common area and covered car parking with an undivided share of land measuring an extent of 342 sq.ft. within the Sub Registration District of Thiruvallur and Registration District of Thiruvallur. **Latitude: 13.129340 Longitude: 79.975839 (Approximate)**

RESERVE PRICE ₹ 19,50,000/-	EMD ₹ 1,95,000/-	BID INCREASE AMOUNT ₹ 50,000/-
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Encumbrances: Not Known

Property Inspection Date & Time:	06.04.2026 ; 11:00 AM to 02:00 PM
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DATE & TIME OF E-AUCTION:

With unlimited auto extension of 10 minutes each

For detailed terms and conditions of sale, please refer to the link provided in <https://banknet.com>. Also, prospective bidders may contact the authorized officer on Tel No. 044-23454384, 23454385.

Date : 26.02.2026, Place: Chennai	Authorised Officer, BANK OF BARODA
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Original Document Missing
Mrs.Gayathri W/o. Ravi -1, Mr. Saravanan S/o.Ravi-2, Mr.Rajesh S/o. Ravi -3 residing at D.No. 109/2, Moongappadi Street, Gugal, Salem - 636 006, do they are by inform to the General Public that they have lost the original parent document pertaining to their property registered in Document No. 3118/2005 dated 01.07.2005 Registered at Dadagapatti Sub Registrar Office. The above said document missed on 04.03.2026 when my client went to Gugal Bus Stop Xerox stall for the purpose of taking Xerox copy. If any one find the said document, please contact Phone No. 9597765621 or at the following address.
S.M.LANGO, B.A.,B.L., Advocate, Door No. 3, 1st Floor, Opp Taluk Office, Jammapalayam Main Road, Suramangalam, Salem Dt -636 005.



SHIVALIK SMALL FINANCE BANK LTD.
Registered Office : 501, Salcon Aarum, Jasola District Centre, New Delhi - 110025
CIN : U65900DL2020PLC36027

AUCTION NOTICE
The following borrowers of Shivalik Small Finance Bank Ltd. are hereby informed that Gold Loan/s availed by them from the Bank have not been adjusted by them despite various demands and notices including individual notices issued by the Bank. All borrowers are hereby informed that it has been decided to auction the Gold ornaments kept as security with the Bank and accordingly has been fixed at 11:00 am in the branch premises from where the loan was availed. All, including the borrowers, account holders and public at large can participate in this auction on as per the terms and conditions of auction.
Auction date is 16.03.2026 @ 11:00 am.

S. NO	Branch	Account No.	Acct Holder name
1	CHENNAI	101412513808	H ANSARI
2	CHENNAI	101412512800	DINESHKUMAR S
3	CHENNAI	104142513893	M CHINNAPONNU

The Bank reserves the right to delete any account from the auction or cancel the auction without any prior notice.

Authorised Officer, Shivalik Small Finance Bank Ltd.

IN THE COURT OF THE HON'BLE ADDITIONAL CIVIL JUDGE AND JMFC AT CHINTAMANI O.S. No. 408/2023
Plaintiff : Sri. Lakshmi, S/o. Srinivas, Aged about 47 years, R/At Anjani Extension, Chintamani Town, Chikkaballapur District. **V/s**
Defendants:-1. Pedda Narayanamma, D/o late Pedda Narasimham, W/o Venkatarayappa, Aged about 57 years, R/At Konasalli Village, M Gollahalli Panchayath, Munganaahalli Hobli, Chintamani Taluk, 2. Chinnu Narayanamma, D/o late Pedda Narasimham, W/o late Sathyanarayana. Aged about 55 years, R/At Boosapalli Village, M Gollahalli Panchayath, Munganaahalli Hobli, Chintamani Taluk, Chikkaballapur District. 3. Pedda Ravannamma, D/o late Pedda Narasimham, W/o Yarrappa, Aged about 50 years, R/At Marabahal Village, Chiklalanerpu Hobli, Chintamani Taluk, Chikkaballapur District. 4. Venkatesan P. S/o late Pandurangan Aged about 46 years, R/At Door No.17, TVS Fathima Street, Kamarajan Nagar, Naravarkuppam, Thiruvallur, Redhills, Tamil Nadu State. 5. V Srinivasulu, S/o Venkateswara, Aged about 32 years, R/At #21, Lal Bahadur Shastri Street, Kavangal Puzhal, Thiruvallur, Tamil Nadu-60068
PAPER PUBLICATION
WHEREAS, the plaintiff filed a suit against the defendants for the relief of declaration and permanent injunction towards this before Hon'ble court as per the suit for property mentioned in schedule, this Hon'ble court issued summons through RPAD to defendants No.5 but defendant No.5 intentionally avoided to take notices, hence filed application for issuing notice to defendant No.5 through paper publication in a daily news paper.
Wherefore, You are hereby summoned to appear before the before Hon'ble Additional Civil Judge and JMFC at Chintamani. On 7/12/26 at about 11 A.M. in person or through advocate duly instructed otherwise the suit will be disposed off in your absence.

SCHEDULE
The property bearing Cd Sy. No.88/P1 New Sy.No.112 measuring 9 aconts of land situated at Marabahal village, Chiklalanerpu Hobli, Chintamani Taluk and same bounded as:-
East by: Government Gutta, **West by:** Road, North by: Shettinayakanahalli Gadi, **South by:** Property belongs to Gangulappa, Given under my hand and seal of the court on 20-02-2026.
By Order of the Court
Sd/- Chief Ministerial Officer
Civil Judge and JMFC, Court, Chintamani

POSSESSION NOTICE
Whereas, the authorized officer of Jana Small Finance Bank Limited under the Securitization And Reconstruction of Financial Assets And Enforcement Of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice under section 13(2) of the said Act, 2002, calling upon the borrowers/co- borrowers as mentioned in column no. 3 to repay the amount mentioned in the said Demand Notice within 60 days from the date of receipt of the said notices.

Sr. No.	Loan No.	Borrower/ Co-Borrower/ Guarantor/ Mortgagor	13(2) Notice Date/ Outstanding Due (In Rs.) as on	Date/ Time of Possession
1	47809420001591	1) Mr. Ramesh S, 2) Mrs. Anjamma	26/12/2025 Rs.20,23,362/- as on 16-12-2025	05-03-2026 12:53 P.M. Symbolic Possession

Schedule of the Property: All that piece and parcel of the Plot No.417 PT, Measuring an extent of 325 Sq.ft., together with the Building Constructed thereon, situated at Door No.12/63, B-1 Block, Amman Kol Street, Kakkani Colony, Vyasarpadi, Chennai-600039, Comprised in R.S. No.779/23 PT, Perambur Village, Previously Puraasavakkam Perambur Taluk, Now Perambur Taluk, Chennai District, Tamil Nadu, being Bounded on the North by: Balance Portion of Plot No.417, South by: Plot Nos.400 & 418 , East by: Amman Kol Street, West by: Plot Nos.401 & 402. Situate Within The Sub-Registration District of Puraasavakkam and Registration District of Chennai-Central.

Whereas the Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors, mentioned herein above have failed to repay the amounts due, notice is hereby given to the Borrower/s mentioned herein above in particular and to the Public in general that the authorised officer of Jana Small Finance Bank Limited has taken possession of the properties/ secured assets described herein above in exercise of powers conferred on him under Section 13(4) of the said act read with Rule 8 of the said rules on the dates mentioned above. The Borrower/s/ Co-Borrower/s/ Guarantor/s/ Mortgagors mentioned herein above in particular and the Public in general are hereby cautioned not to deal with the aforesaid properties/ Secured Assets and any dealings with the said properties/ Secured assets will be subject to the charge of Jana Small Finance Bank Limited.

Place: Chennai	Sd/- Authorised Officer,
Date: 06.03.2026	For Jana Small Finance Bank Limited

JANA SMALL FINANCE BANK (A Scheduled Commercial Bank)
Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: No.28/36, 1st Floor, Southwest Boag Road, T Nagar, Chennai-600017.

SCHEDULE I FORM A PUBLIC ANNOUNCEMENT (Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017) FOR THE ATTENTION OF THE STAKEHOLDERS OF “WOLTERS KLUWER ELM SOLUTIONS PRIVATE LIMITED”		
SL.NO	PARTICULARS	DETAILS
1.	Name of Corporate Person	WOLTERS KLUWER ELM SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	20/10/2009
3.	Authority under which corporate person incorporated / Registered	ROC - CHENNAI
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U72900TN2009PTC073283
5.	Address of the registered office and principal office (if any) of corporate person	REGISTERED OFFICE: Ground, First, Second And Third Floor, RR Tower I, T.V.K. Industrial Estate, Guindy, Guindy Industrial Estate, Chennai, Chennai City Corporation, Tamil Nadu, India, 600032
6.	Liquidation commencement date of corporate person	March 02, 2026
7.	Name, Office Address, Email Address, Telephone Number and the registration number of the liquidator	CS Nithya Pasupathy OLD NO: 28 (NEW NO: 10), 3 rd Cross Street, R.K. Nagar, Raja Annamalai Puram, Chennai, Tamil Nadu 600028, Email: nithya@prowisecorporate.com Telephone No. 9566033007 (REG NO. IBBI/PA-002/IP-NO0911/2020-2021/13144)
8.	Last date for submission of claims	April 01, 2026

Notice is hereby given that the WOLTERS KLUWER ELM SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 02nd March, 2026. The stakeholders of Wolters Kluwer ELM Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 01st April, 2026, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Sd/- CS Nithya Pasupathy
Date: 06/03/2026
Place: Chennai REG NO. IBBI/PA-002/IP-NO0911/2020-2021/13144

DCB Bank Ltd.,
Regional Office: No.6, Rajaji Road, Near Tennis Stadium Maingates, Lake area, Valluvarcottam, Nungambakkam, Chennai-600034.

DCB BANK

POSSESSION NOTICE
Whereas the undersigned being the Authorised Officer of the DCB Bank Ltd., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice under section 13(2) of the said Act, 2002, calling upon the borrowers/co- borrowers as mentioned in column no. 3 to repay the amount mentioned in the said Demand Notice within 60 days from the date of receipt of the said notices.
The borrowers and co-borrowers having failed to repay the amount as mentioned in column no. 6, notice is hereby given to them and the public in general that the undersigned has taken possessions of the property as described herein below in column no. 4 in exercise of powers conferred on him under section 13(4) of the said Act read with the Rule 8 of the said Rules.

Details of The Borrowers / Co-Borrowers : Mr Radhakrishnan Narayanasamy, Mrs S Priya and M/s. Aloy Trading System, No 2 4D, Mehtas Park Loyal Apartment, Padi Kuppam Road Balaji Nagar, Landmark -Anna Nagar, Chennai – 600040. Also At: Flat No-A2-F1,1st Floor, Murugan Nagar, JP Avenue, Puthur, Mappedu, Chennai-600126. Also At: Flat No-A2-F2, 1st Floor, Murugan Nagar, JP Avenue, Puthur, Mappedu, Chennai-600126. Also At: Second Floor, H Block, Plot No. 1920, 2nd Street,12th Main Road, Anna Nagar, Chennai - 600040.	Date of Demand Notice: 11-12-2025	Date of Possession: 03-03-2026
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Amount Demanded: Rs. 88,39,781/- (Rupees Eighty Eight Lakhs Thirty Nine Thousand Seven Hundred And Eighty One Only)
Description of Secured Assets: Property No.1: Flat Measuring 955 Sq. Ft., Bearing No. A2/1 With An Undivided 480 Sq. Ft., Share In The First Floor Of The Building Constructed Over Plot No. A2, Known As "Vishnu Flats" In The Total Land Measuring 3,788 Sq.Ft., Comprised In Old Survey No.30/4A, Sub - Division Survey Nos. 30/4A1a As Per Patta Now S.No. 30/4A1 Puthur Village, Murugan Nagar, Bearing Sub-Divided Plot Nos. A1 To A4 And Passage (P.P.No.028/2018) At 20 Feet Road, Puthur Previously Chengalpatt Taluk, Presently Vandalar Taluk, Previously Kancheepuram District Presently Chengalpatt District And The Entire Land Bounded On The: North By : 20 Feet Road, South By : Survey No.33, East By : Survey No.30/4A Part And 20 Feet Road, West By : Survey No.30/4A Part & 30/4B2 Road, Situate Within The Sub - Registration District Of Joint I Tambaram And Registration District Of Tambaram, Property No.2: Flat Measuring 960 Sq. Ft, Bearing No.A2/12 With An Undivided 484 Sq. Ft., Share In The First Floor Of The Building Constructed Over Plot No.A2, Known As "Vishnu Flats" In The Total Land Measuring 3,788 Sq. Ft., Comprised In Old Survey No.30/4A, Sub - Division Survey Nos. 30/4A1a As Per Patta Now S. No. 30/4A1 Puthur Village, Murugan Nagar, Bearing Sub -Divided Plot Nos.A1 To A4 And Passage (P.P.No.028/2018) At 20 Feet Road, Puthur Previously Chengalpatt Taluk, Presently Vandalar Taluk, Previously Kancheepuram District Presently Chengalpatt District And The Entire Land Bounded On The: North By : 20 Feet Road, South By : Survey No.33, East By : Survey No.30/4A Part And 20 Feet Road, West By : Survey No.30/4A Part & 30/4B2 Part. Situate Within The Sub - Registration District Of Joint I Tambaram And Registration District of Tambaram.

The borrowers in particular and the public in general are hereby cautioned not to deal with the aforesaid property and any dealing with the said property will be subject to the charge of the DCB Bank Ltd. for the amount mentioned therein and further interest and cost thereon.

Date : 03-03-2026	For DCB Bank Ltd
Place : Chennai	Authorized Officer



CAMPUS TALK



LEO CLUB ORIENTATION PROGRAM

The Faculty of Management at SRM Institute of Science & Technology, Ramapuram organized a Leo Club Orientation Program. The program was graced by Lion V Ramesh Babu, Past District Governor, as the Guest of Honour, and Lion G Chandrasekar, District Governor, as the Chief Guest.

Dr R Arulmoli, HOD-MBA, welcomed the gathering and emphasized the importance of social responsibility and student involvement in community activities. Lion Ramesh Babu introduced MBA students to the legacy and mission of the Leo Club movement, the youth wing of Lions Clubs International. He highlighted that Leo Clubs were founded in 1957 to empower young people through leadership and community service. Today, Leo Clubs operate in over 150 countries, creating a global network of socially responsible youth.

The speakers explained the vital role Leo Clubs play in community outreach, social extension activities, youth leadership development, and ethical service. They also shared how members actively engage in environmental drives, health initiatives, awareness campaigns, and educational support programs. The program concluded with enthusiastic student participation and a vote of thanks delivered by Dr G Aravindhan. The event was convened by Dr G Aravindhan and Dr K Priya.

MARKETING DECODED

The School of Management, DDGD Vaishnav College, organized a guest lecture titled "Marketing Decoded" with the objective of providing students with practical insights into contemporary marketing strategies, consumer behaviour, and data-driven decision-making in today's competitive business environment. The expert lecture was delivered by Ms Shobha Venugopal, Consumer Insights & Analytics Head, Cavinkare. Drawing from her extensive industry experience, she provided valuable insights into how consumer insights, market research, and analytics play a critical role in shaping effective marketing strategies.

Ms Shobha, elaborated on the role of data analytics in modern marketing, emphasizing how organizations leverage insights to design targeted campaigns, enhance customer engagement, and improve decision-making. Through practical examples and industry case references, she helped students understand the transition from traditional marketing approaches to insight-driven and customer-centric

Campus Reporter - RAKSHA SAI V PREETHIKA P P

JANA SMALL FINANCE BANK
(A Scheduled Commercial Bank)

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: No.10, Krishna Puram Colony Main Road, Mahatma Gandhi Nagar, Madurai-625014

E-AUCTION NOTICE
PUBLIC NOTICE FOR SALE THROUGH E-AUCTION UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT (SARFAESI ACT) 2002, READ WITH PROVISIO RULE 8(6) & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES 2002.
The undersigned as authorised officer of Jana Small Finance Bank Limited has taken possession of the following property in exercise of powers conferred under section 13(4) of the SARFAESI ACT. The Borrower in particular and public at large are informed that online auction (e-auction) of the mortgage property in the below mentioned account for realisation of dues of the Bank will be held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" on the date as prescribed as here under.

Sr. No.	Loan Account Number	Name of Original Borrower/ Co-Borrower/ Guarantor	Date of 13-2 Notice	Date of Possession	Present Outstanding balance as on 01.03.2026	Date & Time of Inspection of the property	Reserve Price in INR	Earnest Money Deposit (EMD) in INR	Date and Time of E-Auction	Last Date, Time & Place for Submission of Bid
1	31699430000397 31699420000316 & 31699430001272	1) Mr. Vijay Thomas S, S/o. Savarimuthu, 2) Mr. Savarimuthu Devasahayam Thommaiyaar, S/o. Thommaiyaar	09-01-2024	12-03-2024	Rs.39,43,781.65 (Thirty Nine Lakh Forty Three Thousand Seven Hundred Eighty One Rupees and Sixty Five Paise Only)	21.03.2026 09:30 AM to 05:00 PM	Rs.29,12,000/- (Twenty Nine Lakh Twelve Thousand Rupees Only)	Rs.2,91,200/- (Two Lakh Ninety One Thousand Two Hundred Rupees Only)	07.04.2026 11.00 AM to 12.00 Noon	06.04.2026 before 05:00 PM Jana Small Finance Bank Ltd., No.10, Krishna Puram Colony Main Road, Mahatma Gandhi Nagar, Madurai-625014

Details of Secured Assets: Dindigul District, Dindigul Registration District, Joint II Dindigul Sub Registration District, Dindigul West Taluk, Sindhaknallu Village, S.No.55/3 measuring 0.03.5 Hectares i.e., 8 ½ Cents land with constructed house is Abounded on: North by: Land belongs to Jesu, East by: Land of Savarimuthu Devasahayam, South by: Plot No.72, West by: Land belongs to Mariya Sebastian. At present thus totally measuring 8 ½ Cents land with constructed house.

The properties are being held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and the E-Auction will be conducted "On Line". The auction will be conducted through the Bank's approved service provider M/s. 4 Closure at the web portal <https://bankauctions.in> and www.foreclosureindia.com. For more information and For details, help, procedure and online training on e-auction, prospective bidders may contact M/s. 4 Closure; Contact Mr. M Dinesh - Contact Number: 8142000735. Email id: info@bankauctions.in / dinesh@bankauctions.in

For further details on terms and conditions to take part in e-auction proceedings and any for any query relating to property please contact Jana Small Finance Bank authorized officer: Mr. Ranjan Naik (Mob. No.6362951653), to the best of knowledge and information of the Authorised Officer, there are no encumbrances on the properties. However the intending bidders should make their own independent inquiries regarding the encumbrances, title of property put on prior to submitting their bid. No conditional bid will be accepted. This is also a notice to the above named Borrowers/ Guarantor/s/ Mortgagors about e-auction scheduled for the mortgaged properties. The Borrower/ Guarantor/ Mortgagor are hereby notified to pay the sum as mentioned above along with up to date interest and ancillary expenses before the date of auction, failing which the property will be sold and balance dues if any will be recovered with interest and cost.

Date: 06.03.2026, Place: Dindigul	Sd/- Authorized Officer, Jana Small Finance Bank Limited
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JANA SMALL FINANCE BANK
(A Scheduled Commercial Bank)

Registered Office: The Fairway, Ground & First Floor, Survey No.10/1, 11/2 & 12/2B, Off Domlur, Koramangla Inner Ring Road, Next to EGL Business Park, Challaghatta, Bangalore-560071. Branch Office: No.259/4/129, Saradha College Road, Opp. to Anna Salai, Alagapuram, Swarnapuri, Salem-636016.

E-AUCTION NOTICE
PUBLIC NOTICE FOR SALE THROUGH E-AUCTION UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT (SARFAESI ACT) 2002, READ WITH PROVISIO RULE 8(6) & 9 OF SECURITY INTEREST (ENFORCEMENT) RULES 2002.
The undersigned as authorised officer of Jana Small Finance Bank Limited has taken possession of the following property in exercise of powers conferred under section 13(4) of the SARFAESI ACT. The Borrower in particular and public at large are informed that online auction (e-auction) of the mortgage property in the below mentioned account for realisation of dues of the Bank will be held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" on the date as prescribed as here under.

Sr. No.	Loan Account Number	Name of Original Borrower/ Co-Borrower/ Guarantor	Date of 13-2 Notice	Date of Possession	Present Outstanding balance as on 03.03.2026	Date & Time of Inspection of the property	Reserve Price in INR	Earnest Money Deposit (EMD) in INR	Date and Time of E-Auction	Last Date Time & Place for Submission of Bid
1	46039430003528	1) Mrs. Danalakshmi, W/o. Raja, 2) Mr. Raja, S/o. Periyasamy	06-08-2025	15-10-2025	Rs.12,64,991.44 (Twelve Lakh Sixty Four Thousand Nine Hundred Ninety One Rupees and Forty Four Paise Only)	02.04.2026 09.30 AM to 05.00 PM	Rs.9,96,000/- (Nine Lakh Ninety Six Thousand Rupees Only)	Rs.99,600/- (Ninety Nine Thousand Six Hundred Only)	07.04.2026 Time: 03.00 PM	06.04.2026 Till 5.00 PM Jana Small Finance Bank Ltd., No.259/4/129, Saradha College Road, Opp. to Anna Salai, Alagapuram, Swarnapuri, Salem-636016.

Details of Secured Assets: All that piece and parcel of the immovable property bearing Tamil Nadu, Salem Dist. Salem West Rd., Tharamangalam SRD, Karukkalvadi Village, Omalur Taluk, in Old Survey No.14/17 as Patta No.1274 as New Survey No.14/177 related land with building situated with the following Boundaries on: On the East of Remaining land for Dasagoudar and Annamalai, On the West of Property belongs to Radha and Arun, On the South of Property belongs to Devarayan, On the North of 10 feet width East-West Pathway. Admeasuring East-West North side 29 ½ feet South side 29 ½ feet North-South East side 75 feet West side 75 feet. Totaly 2212 ½ Sq.feet of land in full and with all pathway rights and easement rights annexed thereto.

The properties are being held on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and the E-Auction will be conducted "On Line". All payments relating to purchase of above said property to be made in favour of Jana Small Finance Bank. The auction will be conducted through the Bank's approved service provider M/s. 4 Closure at the web portal <https://bankauctions.in> and www.foreclosureindia.com. For more information and For details, help, procedure and online training on e-auction, prospective bidders may contact M/s. 4 Closure; Contact Mr. M Dinesh - Contact Number: 8142000735. Email id: info@bankauctions.in / dinesh@bankauctions.in

For further details on terms and conditions to take part in e-auction proceedings and any for any query relating to property please contact Jana Small Finance Bank officers Mr. Ranjan Naik (Mob. No.6362951653) to the best of knowledge and information of the Authorised Officer, there are no encumbrances on the properties. However the intending bidders should make their own independent inquiries regarding the encumbrances, title of property put on prior to submitting their bid. No conditional bid will be accepted. This is also a notice to the above named Borrowers/ Guarantor/s/ Mortgagors about e-auction scheduled for the mortgaged properties. The Borrower/ Guarantor/ Mortgagor are hereby notified to pay the sum as mentioned above along with upto date interest and ancillary expenses before the date of auction, failing which the property will be sold and balance dues if any will be recovered with interest and cost.

Date: 06.03.2026, Place: Salem	Sd/- Authorized Officer, Jana Small Finance Bank Limited
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